

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A (CAA) 221/230-232/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURASAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 18.07.2018

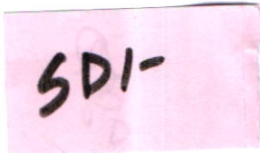
NAME OF THE PARTIES: Vinaditya Trading Company Ltd

Section 230-232 of the Companies Act, 2013.

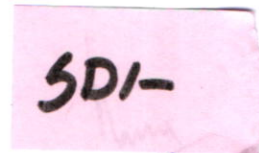
ORDER

16. **CA (CAA) 221/230-232/2017**

List this matter on 29.8.2018



RAVIKUMAR DURASAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)